

(b) Bangla Desh Assistance Committee is a registered body has been recognised by the Government for the purpose of channelising all donations in cash or kind by voluntary agencies through this Committee. The accounts are checked by the approved auditors in order to ensure that the amount spent is being utilised for the purpose for which it is intended.

Conference of Secretaries to Push through crash Programme of Employment

1160. SHRI SHYAMNANDAN MISRA : Will the Minister of AGRICULTURE be pleased to state

(a) whether a two-day conference of the Chief Secretaries was held in April last to push through the crash programme of employment; and

(b) if so, the main decisions taken at the conference ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) and (b). A Conference of Chief Secretaries of State Governments and Union Territories was held in New Delhi on the 12th and 13th April, 1971, to discuss *inter-alia* the Crash Scheme for Rural Employment.

2. The Conference had been convened to consider the operation problems likely to arise in the implementation of the Scheme. After discussing the scheme in all its aspects it was decided that the scheme will be implemented by the States and Union Territories with the urgency and earnestness it deserves so that its basic objective of alleviating the prevailing condition of unemployment and under-employment, in the country is fulfilled. The

Central Government on their part gave the assurance to all States and Union Territories that all projects of States and Union Territories under the Scheme will be sanctioned with the utmost expedition if they conform to the objectives of the Scheme. It was decided further that for this purpose the guidelines that have already been issued by the Central Government will be observed. It was emphasised upon all States and Union Territories that their projects should be designed to create durable assets which will promote the development of the districts.

Consolidation of Land in Rural areas of Delhi

1161. SHRI DALIP SINGH Will the Minister of AGRICULTURE be pleased to state

(a) the steps Government intend to take in regard to the consolidation of land in rural areas of Delhi where it has not been done,

(b) the last target date to complete the job; and

(c) the number of villages in Delhi where the work of consolidation of land is yet to be done ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The Union Territory of Delhi consists of 357 villages. Out of these 127 villages were not to be consolidated as they are hilly, riverine or are under acquisition. Consolidation work has already been completed in 171 villages. Delhi Administration has framed a scheme to consolidate the remaining 59 villages. In pursuance of the scheme 15 villages were consolidated during the year ending 31st March, 1971. Work is in progress in

another 15 villages. The remaining villages will be taken up for consolidation during 1972-73. The entire work is likely to be completed by the end of 1973. Delhi Administration has appointed special consolidation staff for this purpose.

Complaints Re. Distribution and Illegal re-sale of Steel

1162 SHRI MANORANJAN HAZRA Will the Minister of STEEL & MINES be pleased to state

(a) the total number of complaints received by his Ministry about steel distribution and illegal re-sale during 1969-70 and 1970-71,

(b) the broad features thereof, and

(c) the action taken against those responsible for this ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZ KHAN) (a) to (c) Statutory Control over the price and distribution of all categories of Iron & Steel was withdrawn with effect from 1-5-1967. Resale of Steel, therefore, did not attract any legal penalty in 1969-70 and 1970-71.

2. According to an amendment to the Iron & Steel (Control) Order notified on 29-3-71, use of iron or steel otherwise than for the purposes mentioned by the person in his application is prohibited. Therefore if a person obtaining steel uses it for purposes other than what is indicated by him in his application for that steel he will now be liable to prosecution and conviction under Section 7 of the Essential Commodities Act.

3. Whenever any case comes to the notice of Government, suitable action will

be taken. Regional Offices of the Iron & Steel Controller have been recently set up and one of their functions will be to check against such abuses.

हेवी इजीनियरिंग कारपोरेशन, रांची के कर्मचारियों पर पुलिस द्वारा लाठी चार्ज

1163. श्री रामावतार शास्त्री क्या इस्पात और खान मंत्री यह बतान की कृपा करेंगे कि .

(क) क्या पुलिस ने 1 अप्रैल, 1971 को हेवी इजीनियरिंग कारपोरेशन, रांची के कर्मचारियों पर लाठी चार्ज किया था ,

(ख) यदि हा, तो यह कहाँ तक न्यायोचित था ,

(ग) क्या पुलिस ने अनेक कर्मचारियों और उनके नेताओं के विरुद्ध मुकदमे चलाये हैं और प्रबन्धकों ने अनेक कर्मचारियों को मुआत्तिल कर दिया है और यदि हा, तो इसके क्या कारण हैं ,

(घ) क्या कर्मचारी और उनके सघो ने 1 अप्रैल, 1971 की घटना के जांच करने लिए जांच आयोग नियुक्त करने की माँग की है, और

(ङ) यदि हा तो, इसके बारे में सरकार की क्या प्रतिक्रिया है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान : (क) और (ख). कर्मचारियों की भीड़ ने भारी इजीनियरी निगम के अध्यक्ष, निदेशक (वित्त) तथा